

**Form NEFT-1A**

<On the letter head of the institution>

**NEFT System**

Ref. No.....

Date

The Regional Director for Maharashtra and Goa  
Reserve Bank of India  
Main Building  
Shaheed Bhagat Singh Marg  
Mumbai - 400 001

Madam / Dear Sir,

**Application for participation in NEFT System**

Our bank requests Reserve Bank of India's approval for participation in the NEFT System and agrees to abide by the Procedural Guidelines for the NEFT System. Our bank satisfies the eligibility criteria devised in paragraph 5 (i) and Annexure IV of the NEFT Procedural Guidelines and documentary evidence in support of that are attached herewith for your perusal.

In the event of being admitted to the System, we would comply with the technical and operational requirements of the NEFT System and would meet the settlement obligations from our account/s maintained with Reserve Bank of India.

Place : (.....)

Signature with name, designation and seal of the applicant

Enclosures: As stated above

No. of Core Banking-enabled branches that can participate in NEFT:

**Checklist for documents required**

1. A certified true copy of RTGS membership certificate